

ITEM NO.103

COURT NO.2

SECTION IV-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CIVIL APPEAL NO(S). 3998/2024

MADHYA PRADESH ROAD DEVELOPMENT CORPORATION

Appellant(s)

VERSUS

VINCENT DANIEL & ORS.

Respondent(s)

(IA No. 137177/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT AND IA No. 137176/2022 - EXEMPTION FROM FILING O.T.)

WITH

C.A. No. 3999/2024 (IV-C)

(FOR ADMISSION and I.R. and IA No.137418/2022-CONDONATION OF DELAY IN FILING and IA No.137420/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.137419/2022-EXEMPTION FROM FILING O.T.)

C.A. No. 4004/2024 (IV-C)

(FOR ADMISSION and I.R. and IA No.135864/2022-CONDONATION OF DELAY IN FILING and IA No.135866/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.135865/2022-EXEMPTION FROM FILING O.T.)

C.A. No. 4005/2024 (IV-C)

(IA No.128362/2022-CONDONATION OF DELAY IN FILING and IA No.128363/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.128364/2022-EXEMPTION FROM FILING O.T.)

C.A. No. 4012/2024 (IV-C)

(IA No.135746/2022-CONDONATION OF DELAY IN FILING and IA No.135749/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.135748/2022-EXEMPTION FROM FILING O.T.)

C.A. No. 4002/2024 (IV-C)

(FOR ADMISSION and I.R. and IA No.137647/2022-CONDONATION OF DELAY IN FILING and IA No.137649/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.137648/2022-EXEMPTION FROM FILING O.T.)

C.A. No. 4013/2024 (IV-C)

(IA No.137464/2022-CONDONATION OF DELAY IN FILING and IA No.137466/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.137465/2022-EXEMPTION FROM FILING O.T.)

C.A. No. 4006/2024 (IV-C)

(FOR ADMISSION and I.R. and IA No.140022/2022-CONDONATION OF DELAY IN FILING and IA No.140024/2022-EXEMPTION FROM FILING C/C OF THE

IMPUGNED JUDGMENT and IA No.140023/2022-EXEMPTION FROM FILING O.T.)

C.A. No. 4001/2024 (IV-C)

(FOR ADMISSION and I.R. and IA No.134722/2022-CONDONATION OF DELAY IN FILING and IA No.134724/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.134723/2022-EXEMPTION FROM FILING O.T.)

C.A. No. 4000/2024 (IV-C)

(IA No. 137723/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 137722/2022 - EXEMPTION FROM FILING O.T.)

C.A. No. 4014/2024 (IV-C)

(FOR ADMISSION and I.R. and IA No.137319/2022-CONDONATION OF DELAY IN FILING and IA No.137323/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.137321/2022-EXEMPTION FROM FILING O.T.)

C.A. No. 4003/2024 (IV-C)

(IA No.128322/2022-CONDONATION OF DELAY IN FILING and IA No.128324/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.128323/2022-EXEMPTION FROM FILING O.T.)

Date : 18-07-2024 These matters were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE SANJIV KHANNA
HON'BLE MR. JUSTICE SANJAY KUMAR**

**For Appellant(s) Mr. K.M. Nataraj, ASG
 Mr. Harmeet Singh Ruprah, AOR
 Mr. Sharath Nambiar, Adv.**

**For Respondent(s) Mr. Raghvendra Kumar, AOR
 Mr. Anand Kumar Dubey, Adv.
 Mr. Simanta Kumar, Adv.
 Mr. Maneesh Pathak, Adv.
 Mr. Varun Singh, Adv.
 Mr. Nishant Verma, Adv.**

Mr. Randhir Kumar Ojha, AOR

**Mr. Santosh Paul, Sr. Adv.
Mr. Sanjeev Kumar Chaturvedi, Adv.
Mr. Sriharsh Nahush Bundela, AOR
Mr. Vedant Mishra, Adv.
Mr. Manish Jain, Adv.
Mr. Virendra Mohan, Adv.**

**Mr. Akshat Shrivastava, AOR
Mr. Satvic Mathur, Adv.
Ms. Pooja Shrivastava, Adv.**

UPON hearing the counsel, the Court made the following
O R D E R

Arguments heard.

Judgment reserved.

(BABITA PANDEY)
COURT MASTER (SH)

(R.S. NARAYANAN)
ASSISTANT REGISTRAR